

BCX

[Paragraph 9A.2(iii) and 9A.12]

Telephone: Name and address of

Telex : Authorised Dealer

Fax : Uniform Code No. of Branch

CERTIFICATE OF EXPORT

Serial No.

Date

We hereby certify that the position regarding export bills negotiated or sent for collection by us on account of M/s.....
(Name & address of the exporter) (Importer/Exporter Code No.)
in respect of the first/second half year of the year ending June/December is shown hereunder :

(Amounts in lakhs of Rupees)

Destination of Exports Country/ies	Total amount of export bills realised	Value of export bills outstanding beyond the due date or six months from the date of shipment, whichever is earlier, as on date of issue of certificate	Remarks
(1)	(2)	(3)	(4)
1.			
2.			
3.			
Total :			

We certify that out of the total amount shown under column (3), extension of time has been obtained from the Reserve Bank in respect of bills of the value Rs.....

Signature

Signature

Name

Name

Designation

Designation

First Authorised Signatory

Second Authorised Signatory

Stamp